

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 29 of 2012 &
IA No. 52 of 2012

Dated: 29th February, 2012

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

M/s. Bollineri Castings and Steels Ltd. ... Appellant (s)

Versus

Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent (s)

Counsel for the Appellant (s) : Mr. C. Hanu Manta Rao
Mr. Mullapudi Rambabu

Counsel for the Respondent (s) : Mr. A. Mariaputham, Sr. Adv.
Mr. A. Subba Rao
Mr. A.T. Rao
Mr. K.V. Mohan & Mr. K.V.
Balakrishnan for R-1.

ORDER

Post the matter on 1st March, 2012 at 2.30 p.m.

(Justice P.S. Datta)
Judicial Member
rkt

(Rakesh Nath)
Technical Member